NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/16/ (IB)/2017

NAME OF THE PETITIONER(S)

: TEMPUS INFRA PROJECTS PVT LTD

NAME OF THE RESPONDENT(S)

: ORGADAM CITY DEVELOPERS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PJ. RISHIKESH PJ. SRIGANESH

For Petitioner/ Credit Isage

ORDER

Counsel for petitioner present and submitted that he has sent a notice to the respondent and filed an affidavit in proof of sending the notice for their appearance before this Bench today. No representation on behalf of the respondent today. Counsel for petitioner also filed an affidavit and bank statement under the provisions of Sec.9 (3) (b) & (c) of IB Code, 2016 and a memo suggesting the name of Interim Insolvency Professional. Counsel for petitioner prayed time for his submissions in this matter. Time enlarged at request. Put up on 07.07.2017 at 2.30 P.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)